

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-34/2020 /11573/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Bobita Kshetry,  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati, the 2 <sup>December</sup> ~~November~~, 2022

Sub: **Casual leave/Restricted holiday with station leave permission.**

Ref:- Your letter No. MACT(S) 879 dtd 28.11.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.12.2022 and Restricted holiday on 05.12.2022, along with station leave permission, with official vehicle, at own cost, from the evening of 01.12.2022 till the morning of 06.12.2022**, has been granted.

Further, the District & Sessions Judge, Sonitpur, Tezpur and in his absence next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

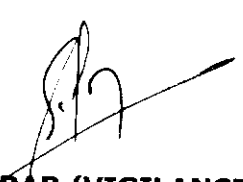
sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-34/2020 /11574-11575/A, dated** , 02-12-2022

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
2. ✓ The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**